

(c) the steps taken to settle the issue?

**The Minister of Transport (Shri Raj Bahadur):** (a) to (c). The buses plying from Delhi to Uttar Pradesh are required to have countersignatures from the State Transport Authority, Delhi, under Section 63 of the Motor Vehicles Act, 1939, for operation in Delhi territory but the Uttar Pradesh Authorities have not been obtaining these in the past. The Delhi Administration were not willing to allow this practice to continue beyond 15th March, 1965 and informed the Transport Department, Uttar Pradesh, that the motor vehicle enforcement staff of Delhi would check all vehicles of Uttar Pradesh Roadways entering Delhi, without valid countersignatures, from that date. As, however, the Uttar Pradesh Authorities agreed to discuss all the outstanding questions relating to operation of transport vehicles on inter-State routes between Delhi and Uttar Pradesh and also to countersign the permits of ten Delhi Transport Undertaking buses to operate on the Delhi-Ghaziabad route, the Delhi Administration did not enforce their decision. The Inter-State Transport Commission is making efforts to bring about a settlement acceptable to both the parties.

गहरे समुद्र में मछली पकड़ने सम्बन्धी निगम

\*760. श्री मधु लिमये : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार की इच्छा विदेशी सहयोग से गहरे समुद्र में मछली पकड़ने सम्बन्धी निगम स्थापित करने की है; और

(ख) यदि हाँ, तो किन देशों से प्रार्थना की गई है और इनमें से कौन-कौन देश सहायता करने को सहमत हो गये हैं ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री वा० रा० चह्लाण) : (क) जी हाँ ।

(ख) गहरे समुद्र में मछली पकड़ने की सम्भावना के बारे में अमेरिका, जापान, रूस और आईसलैण्ड के सहयोग से विचार किया जा रहा है । सामान्यतः ये देश सहायता करने को सहमत हो गये हैं ।

**Escape of Daniel Walcott**

\*761. { Shri D. C. Sharma:  
Shri Rameshwar Tantia:

Will the Minister of Civil Aviation be pleased to refer to the reply given to Starred Question No. 165 on the 24th November, 1964 and state the action taken on the findings of the Jain Committee Report regarding the escape of Daniel Walcott from India on the 25th September, 1963?

**The Minister of Transport (Shri Raj Bahadur):** The explanations of the officers who come in for notice in the report of Shri L. C. Jain, who have enquired into the escape of Mr. Daniel H. Walcott from Safdarjung Airport on 26th September, 1963 are under examination.

The question of amending the Aircraft Act, 1934 and the Indian Aircraft Rules, 1937 to strengthen the provisions of law to deal with such cases is also under examination.

**Price of Milk in Delhi**

\*762. { Shri Hukam Chand  
Kachhavaia:  
Shri Yashpal Singh:  
Shri Kapur Singh:  
Shri Onkar Lal Berwa:  
Shri P. H. Bheel:  
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to increase the price of milk sold by the Delhi Milk Scheme; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri**

**Shahnawaz Khan):** (a) Government have such proposal in view.

(b) Price revision has been forced on the Delhi Milk Scheme because it is obliged to buy milk at a much higher price, and the cost of collection of milk in a highly competitive market has gone up.

**दूध के कार्डों का बदला जाना**

\*763. श्री सरजू पाण्डेय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली दुग्ध योजना द्वारा सितम्बर, 1964 के बाद बनाये गये दूध उपभोक्ता-कार्डों को नया नहीं बनाया जा रहा है; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

खाद्य तथा कृषि मंत्री (श्री चि० सुब्रह्मण्यम्) : (क) दूध के समस्त बँध कार्डों को जो दिल्ली दुग्ध योजना के अध्यक्ष के प्राधिकार के अन्तर्गत जारी किये गये थे नया बनाया जा रहा है ।

(ख) प्रश्न ही नहीं होता ।

#### **Milk Stalls run by Price Rise Resistance Movement**

\*764. { Shri Hem Raj:  
Shri Yashpal Singh:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme has decided to stop the supply of Milk to the Stalls run by Price Rise Resistance movement; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan):** (a) and (b). Milk was supplied to five such organisations. Supplies to Price Rise Action

Committee, Rajourie Garden, are being continued. In all other cases supplies were stopped when the situation improved. Permanent supply of milk to the members of the movement was never intended.

#### **Panchayats to Raise Agricultural Production**

{ Shri Yashpal Singh:  
Shri S. M. Banerjee:  
Shri Bhagwat Jha Azad:  
Shri P. R. Chakraverti:  
Shri P. C. Borooah:  
\*765. { Shri Onkar Lal Berwa:  
Shri Bade:  
Shri Hukam Chand  
Kachhavaiya:  
Shri Bibhuti Misra:  
Shri K. N. Tiwary:

Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) whether the Sub-Committee of the National Development Council have suggested the re-orientation of the Panchayati Raj programme to help boost agricultural production;

(b) if so, the measures suggested for adoption; and

(c) the action taken to implement them?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) and (b). The Sub-Committee of the National Development Council in its meeting held on 1st January, 1965 suggested that every State should undertake a review of the measures—legislative, organisational and administrative—required to enable the Panchayati Raj Institutions to make the maximum possible contribution to agricultural production.

(c) The Planning Commission has requested the State Governments to undertake the review as suggested by the Sub-Committee, as early as possi-